

ITEM NO.2

COURT NO.6

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 280/2025

[Arising out of impugned final judgment and order dated 29-11-2024 in MCRC No. 47055/2024 passed by the High Court of Madhya Pradesh Principal Seat at Jabalpur]

PRAMOD GUPTA

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH &amp; ANR.

Respondent(s)

(FOR ADMISSION AND IA No. 4660/2025 - EXEMPTION FROM FILING O.T.)

Date : 09-01-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANJAY KAROL  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Suyash Mohan Guru, Adv.  
Ms. Niti Richhariya, AOR  
Mr. Adarsh Chamoli, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Issue notice.
2. Tag with Special Leave Petition (CrI.) No.17390 of 2024.
3. In addition to the usual mode, liberty is granted to the petitioner to serve notice through the Standing Counsel for the respondent/State.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)  
COURT MASTER

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For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- ~~1. Issue notice.~~
- ~~2. Tag with Special Leave Petition (Crl.) No.17390 of 2024.~~
- ~~3. In addition to the usual mode, liberty is granted to the petitioner to serve notice through the Standing Counsel for the respondent/State.~~
- ~~4. By way of ad interim order, in the event of~~

~~arrest, the petitioner be released on bail in connection with FIR No.444 of 2024 dated 08.10.2024 registered at Police Station Sarni, District Betul, Madhya Pradesh, subject to him executing personal bonds for a sum of Rs.1,00,000/- (Rupees One Lakh Only), with one or more sureties in the like amount.~~

~~5. However, the petitioner is directed to cooperate with the investigation and report to the Investigating Officer as and when directed to do so.~~

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)  
COURT MASTER